

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP (IB) No.137/Chd/Hry/2017

Surpreme Infrastructure India Ltd. ... Petitioner/Operational Creditor
Vs.
Ramaprastha Promoters &
Developers Pvt.Ltd. ...Respondent/Corporate Debtor

Present: Mr. Vaibhav Sahni, Advocate for petitioner.

The Hon'ble Member (Judicial) is on official tour, hence the matter
is adjourned to 06.03.2018.

Sd/-

Court Officer

February 21, 2018
subbu